

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.

NOTICE

Pursuance to the directions received from the Hon'ble High Court of Delhi, vide letter No. 459/G-2/Genl-I/CA/DHC dated 06.03.2025, One (1) Court Auctioneer is required to be appointed for Karkardooma Courts Complex, Delhi. The applications are invited as per following criteria fixed by the Hon'ble High Court of Delhi.

"Advocates/Applicants who have a standing of at least five years or more at the Bar and have an income of Rs. 15,000/- or more per annum."

The applications may be submitted in R&I Branch, East District, Karkardooma Courts, Delhi, as per the enclosed proforma overleaf by 20.05.2023 at 5.00 P.M.

(Alok Sharma)

Additional Sessions Judge: East District/
Chairman, Court Auctioneer Committee
Karkardooma Courts, Delhi.

No. 5570-82 /Pr. D&SJ(E)/Admn./KKD/Delhi/2025

Date 02 MAY 2025

Copy forwarded for information and necessary action:-

1. Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
2. Ld. Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
3. Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The President, Shahdara Bar Association, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi with the request to circulate the same amongst all the Bar Members.
- ✓ 6. The Website Committee, Tis Hazari Courts, Delhi/ Karkardooma Courts, Delhi.
7. The Notice Board, Karkardooma Courts, Delhi.
8. The Notice Board, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Notice Board, Facilitation Centre, Karkardooma Courts, Delhi.
10. Concerned file.



Additional Sessions Judge: East District
Chairman, Court Auctioneer Committee
Karkardooma Courts, Delhi.

Application for appointment of Court Auctioneer, Karkardooma Courts, Delhi

Photograph

1.	Name	
2.	Father/Husband's name	
3.	Date of Birth	
4.	Date of Enrolment as an Advocate with Bar Council of Delhi along with Enrollment No. (attach Enrollment Certificate)	
5.	Name of Bar Association with which registered with Membership No. of Shahdara Bar Association with date	
6.	Average Annual income (Attach proof of Income/ Affidavit) Income should be Rs. 15,000/- per annum or more.	
7.	Residential Address with Telephone No.	
8.	Official Address with Telephone No.	
9.	Court where mainly practicing	
10.	Reference of two Advocates of ten years standing or of other respectable persons	
11.	Any special reason, the applicant wants to adduce in support of his/her application	

(Signature of applicant)

Place:

Dated: